रजिस्ट्री सं. डी.एल.- 33004/99 <u>REGD. No. D. L.-33004/99</u>



सी.जी.-डी.एल.-अ.-16062023-246598 CG-DL-E-16062023-246598

असाधारण EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii) PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित PUBLISHED BY AUTHORITY

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कारपोरेट कार्य मंत्रालय

अधिसूचना

नई दिल्ली, 14 जून, 2023

का.आ. 2660(अ).— केंद्रीय सरकार, दिवाला और शोधन अक्षमता संहिता, 2016 (2016 का 31) की धारा 14 की उपधारा (3) के खंड (क) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, यह अधिसूचित करती है कि दिवाला और शोधन अक्षमता संहिता, 2016 (2016 का 31) की धारा 14 की उपधारा (1) के उपबंध वहां लागू नहीं होंगे जहां कारपोरेट देनदार ने निम्नलिखित में से कोई संव्यवहार, व्यवस्था या करार किए हों, अर्थात:-

- (ii) खंड (i) में निर्दिष्ट संव्यवहारों, व्यवस्थाओं या करारों से संबद्ध या आनुषंगिक प्रचालन करार सहित, कोई संव्यवहार, व्यवस्था या करार।

[फा. सं. इंसोल-30/1/2023- इंसोल्वेंसी-एमसीए]

अनीता शाह आकेल्ला, संयुक्त सचिव

3837 GI/2023 (1)

MINISTRY OF CORPORATE AFFAIRS NOTIFICATION

New Delhi, the 14th June, 2023

- **S.O. 2660(E)**.—In exercise of the powers conferred by clause (a) of sub-section (3) of section 14 of the Insolvency and Bankruptcy Code, 2016 (31 of 2016), the Central Government hereby notifies that the provisions of sub-section (1) of section 14 of the Insolvency and Bankruptcy Code, 2016 (31 of 2016), shall not apply where the corporate debtor has entered into any of the following transactions, arrangements or agreements, namely: -
 - (i) the Production Sharing Contracts, Revenue Sharing Contracts, Exploration Licenses and Mining Leases made under the Oilfields (Regulation and Development) Act, 1948 (53 of 1948) and rules made thereunder; and
 - (ii) any transactions, arrangements or agreements, including Joint Operating Agreement, connected or ancillary to the transactions, arrangements or agreements referred to in clause (i).

[F. No. Insol-30/1/2023-Insolvency-MCA]
ANITA SHAH AKELLA, Jt. Secy.